

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 524
TO BE ANSWERED ON 12th December, 2022

GRANT OF PENSION IN LOWER RANK FOR IAF OFFICERS

524 SHRI S. SELVAGANABATHY:

Will the Minister of Defence be pleased to state:

- (a) whether about 91 retired officers were promoted after following due process by IAF cadre controlling authority, if so, whether these officers were performing duties in higher rank and positions in IAF;
- (b) if 91 officers were performing duties of higher rank, reasons that their PPO is endorsed with lower rank (Wing Commander), whereas other documents are endorsed in higher rank (Group Captain);
- (c) whether serving officers promoted along with 91 retired officers, are getting pay and allowances as per higher rank, irrespective of vetting of Draft Gazette Notification (DGN); and
- (d) the reasons for not taking DGN vetting for retired officers separately?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (d): Yes, Sir. Draft Gazette Notification is necessary for releasing Pension Payment Order in the rank of substantive Group Captain. The Draft Gazette Notification of 91 retired officers promoted along with serving officers is under process.
